

S. No. Name of the Central Universities State/U.T. wise	Names of the Courses being conducted
VI. UTTAR PRADESH 1. Aligarh Muslim University 2. Banaras Hindu University	— The information is being collected and will be laid on the Table of the House. -do-
VII. WEST BENGAL 1. Visva-Bharati	-do-

**केन्द्रीय विद्यालय संगठन के कर्मचारियों के खिलाफ
विभागीय जांच**

4309. श्री गोविन्दराम मिरी: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या केन्द्रीय सिविल सेवा (सी.सी.ए.) नियम, 1965 और संबद्ध निर्देशों में यह प्रावधान है कि यदि कोई आरोपग्रस्त व्यक्ति विभागीय जांच के दौरान जांच अधिकारी को बदलने की उसकी अस्वीकृत मांग के विरुद्ध अपील करे तो उक्त अपील पर निर्णय होने तक विभागीय जांच कार्य रोक दिया जाना चाहिए;

(ख) यदि हां, तो तत्संबंधी प्रावधानों का ब्यौरा क्या है;

(ग) क्या ये नियम केन्द्रीय विद्यालय संगठन पर बाध्य नहीं हैं और उक्त संगठन उक्त नियमों का पालन न करने के लिए स्वतंत्र है;

(घ) यदि नहीं, तो उन आरोपग्रस्त कर्मचारियों का ब्यौरा क्या है जिनके मामलों में अपील, निर्णय के अभाव में भी 1994 में विभागीय जांच चल रही है; और

(ङ) उसका औचित्य क्या है?

मानव संसाधन विकास मंत्रालय (शिक्षा और संस्कृति विभाग) में उप मंत्री (कुमारी शैलजा): (क) से (ङ) केन्द्रीय विद्यालय संगठन ने यह सूचित किया है कि वह केन्द्रीय सिविल सेवा (सी.सी.ए.) नियम, 1965 तथा सरकार द्वारा जारी कि गए तत्संबंधी अनुदेशों का पालन करता है जिनमें उस स्थिति में जांच का स्थगन उस आवेदन का निपटान किए जाने तक किए जाने की व्यवस्था है जो अधिकथित पक्षपात के आधार पर जांच अधिकारी की नियुक्ति के खिलाफ आरोपित पदधारी से आवेदन प्राप्त होता है।

**Malfunctioning in KVs, National Fertilizer
Project, Panipat**

4310. SHRI KRISHAN LAL SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware of the

malfunctioning and deterioration in the discipline in the Kendriya Vidyalaya, National Fertilizer Project, Panipat;

(b) whether it is a fact that Government have received a number of representations in this regard;

(c) if so, their main contents; and

(d) what steps Government propose to take to improve the matters of the school?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (d) Kendriya Vidyalaya Sangathan had received complaints from the management of National Fertilizer Limited, Panipat recommending transfer of Principal and certain staff of Kendriya Vidyalaya, NFL, Panipat on the grounds of indiscipline.

The matter was inquired into by the Kendriya Vidyalaya Sangathan. Kendriya Vidyalaya Sangathan have since issued orders transferring out the Principal and four members of staff of Kendriya Vidyalaya, National Fertilizer Limited, Panipat.

Illegal trade in antiques

4311. SHRI KRISHAN LAL SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 2514 given in the Rajya Sabha on the 12th August, 1994 and to state:

(a) whether it is a fact that curio shops which are coming up in the large number of big cities of the country, are flooded with fake antiques;

(b) whether Government have detected any nexus between artists and curio shop owners where fake ones are replaced by originals;

(c) if so, the number of such cases detected during the last two years; and

(d) what steps Government have taken or propose to take to check the theft of antiques and their smuggling out of the country?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) Steps have been taken to check the theft of antiquities and their smuggling by careful vigil and checking at Custom points.

केन्द्रीय विद्यालय संगठन के भुवनेश्वर संभाग के सहायक आयुक्त के विरुद्ध जांच किया जाना

4312. श्री राघवजी: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि केन्द्रीय विद्यालय संगठन के भुवनेश्वर संभाग के सहायक आयुक्त के विरुद्ध लगाये गये आरोपों की आरंभिक जांच केन्द्रीय जांच ब्यूरो द्वारा की जा रही है;

(ख) क्या यह भी सच है कि उड़ीसा के कई विधायकों ने भी उक्त अधिकारी के विरुद्ध अनेक शिकायतें की हैं;

(ग) यदि हां, तो उपर्युक्त भाग (क) और (ख) में उल्लिखित आरोपों का विस्तृत ब्यौरा क्या है; और

(घ) संगठन ने इस संबंध में क्या-क्या कदम उठाये हैं?

मानव संसाधन विकास मंत्रालय (शिक्षा और संस्कृति विभाग) में उपमंत्री (कुमारी शैलजा): (क) जी नहीं।

(ख) से (घ) केन्द्रीय विद्यालय संगठन ने बताया है कि उड़ीसा की विधान सभा के आठ सदस्यों द्वारा हस्ताक्षरित एक अभ्यावेदन संगठन को प्राप्त हुआ है जिसमें भुवनेश्वर क्षेत्र के केन्द्रीय विद्यालय संगठन के पदधारी सहायक आयुक्त के खिलाफ कुछ आरोपों की सूची बनाई गई है। केन्द्रीय विद्यालय संगठन इन आरोपों की जांच कर रहा है तथा नियमानुसार आगे की कार्यवाई की जाएगी।

Grants given to various Academies

4313. SHRI MOHAMMED AFZAL alias MEEM AFZAL: Will the Minister of HUMAN

RESOURCE DEVELOPMENT be pleased to state:

(a) the amount of grants given by Government to the Urdu, Hindi, Punjabi and Sanskrit academies of Delhi during the year 1993-94; and

(b) what is the Head-wise amount spent during this year with full details i.e. publishing, seminar, travelling, allowances etc.?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

Mutual Exchange with Foreign Countries for Education of Youth

4314. SHRI BHUPINDER SINGH MANN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) which foreign countries send their youth for higher education in India and to which foreign countries Indian Youth are sent as mutual exchange;

(b) what are the expenses involved; and

(c) how many foreign youth who have got education in India get settled here and how many of our youth get settled in foreign countries?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) A statement is laid on the Table of the Rajya Sabha (see below).

(b) As far as this Ministry is concerned, expenses are fully met by the donor countries. In some cases, under the Cultural Exchange Programmes, Government meets expenditure on air-fare by economy class/supplementary grant which vary depending upon the country.

(c) It is not feasible for the Government to collect and maintain information about the foreign students settled in India and Indian students settled abroad.